

(c) if so, whether Government propose to give licences for importing this raw material from abroad to the actual users; and

(d) whether it is a fact that the State Trading Corporation is importing the same and distributing it through the Indian manufacturers who have expressed their inability to supply the same to the new customers and if so, the reasons therefor?

The Minister of Commerce (Shri Manubhai Shah): (a) The low density polythylene is available freely from indigenous sources and its import is not allowed.

(b) to (d). There was decline in the production of polythylene in September, 1963 due to shortage of alcohol and a small quantity of polythylene was imported through the State Trading Corporation to meet the requirements of the processing industry. The production of low density polythylene in the country has again improved since August 1964 and it has become possible to meet fully the requirements of the processing industry as also to supply it to new customers.

साबुन का निर्माण

969. { श्री उद्दके :
श्री विद्या चरण शुक्ल :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खोपड़े का तेल, कच्चा खोपड़ा, खजूर का तेल (पाम आयल), जिन्हें लघु साबुन निर्माण कर्ताओं द्वारा कच्चे माल के रूप में काम में लाया जाता है, के वास्तविक उपभोक्ताओं द्वारा आयात करने पर प्रतिबन्ध लगा दिए गए हैं ;

(ख) क्या यह भी सच है कि राज्य व्यापार निगम द्वारा भी उपरोक्त कच्चे माल का आयात नहीं किया जाता है ; और

(ग) देश में लघु साबुन निर्माण कर्ताओं की आवश्यकताओं को पूरा करने के लिये सरकार क्या कदम उठाने वाली है ?

वाणिज्य मंत्री (श्री मनुभाई शाह) :

(क) से (ग). खोपड़ा। खजूर के तेल के वास्तविक उपभोक्ताओं सहित सभी जहाजी व्यापारियों को वनस्पति तेलों तथा खलियों के निर्यात के बदले खोपड़े/खजूर के तेल का आयात करने की इजाजत है। जुलाई, 1964, में खाद्य वनस्पति तेलों के निर्यात पर लगे प्रतिबन्ध के परिणामस्वरूप खोपड़े के आयात में होने वाली कमी को दूर करने के लिए राज्य व्यापार निगम को पर्याप्त परिमाण में खोपड़ा आयात करने तथा उसे लघु साबुन निर्माताओं सहित वास्तविक उपभोक्ताओं में उचित प्रचलित कीमतों पर वितरण करने को कहा गया है।

Production and Export of Coffee

970. { Shri P. R. Chakraverti:
Shri P. C. Borooah:

Will the Minister of Commerce be pleased to state:

(a) whether the 1963-64 season crop of Coffee has been the highest on record, if so, level reached; and how the next year's crop estimates based on the current weather reports are expected to compare with it; and

(b) whether an increased allotment in coffee exports has been secured under the international coffee agreement in view of the record crops, and if so, to what extent?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) Yes, Sir. The receipts into the Pool of the 1963-64 crop upto 31-10-1964 amounted to 68,620 tonnes. The 1964-65 season's crop based on the current weather reports is estimated at 60,000 tonnes.

(b) No, Sir. The basic export quota for India under the International